

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|--------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP (IB) 125/10/HDB/2017 |
| NAME OF THE COMPANY | Neutrino Power Systems Pvt Ltd |
| NAME OF THE PETITIONER(S) | Bank of Bahrain & Kuwait |
| NAME OF THE RESPONDENT(S) | Neutrino Power Systems Pvt Ltd |
| UNDER SECTION | Sec 10 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| V.K. Seyilt | Cousel | 9908011277 | Sy def |
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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| VVSNo Raju | Advect | 9866446467 | 1 This |
| DVAS Ran Proged | Whosah. | 9440234074 | French |
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ORDER

Heard Mr.V.K.Sajith, Learned Counsel for the Petitioner and Mr.VVSN Raju along with Mr.DVAS Ravi Prasad, Learned Counsels for the Respondent.

Orders Reserved.

Member (T)

Member (J)

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